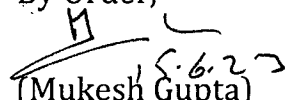


F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 15.06.2023

CIRCULAR

It has been noticed that the electricity charges are paid on higher side due to excessive consumption. It is, therefore, requested that optimal use of electricity may be made as a norm in every bench. The Head of Office should ensure that switches are turned off when not in use and after office hours.

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, all benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy/Assistant Registrars, CESTAT, all benches.
5. Website/Office copy.